

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 207 OF 2017 AND**  
**APPEAL NO. 255 OF 2018 & IA NOS. 1261 OF 2018 & 69 OF 2019**

**Dated: 3<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 207 OF 2017**

**Sri Murralli M. Baaladev** ... **Appellant(s)**  
**Vs.**  
**The Karnataka Renewable Energy Department Ltd. & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Ujjal Banerjee  
Mr. Akash Khurana

Counsel for the Respondent(s) : Mr. Gurudas S. Kannur, Sr. Adv.  
Mr. Nithin Saravanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-1 & 2

**APPEAL NO. 255 OF 2018 & IA NOS. 1261 OF 2018 & 69 OF 2019**

**Sri Murralli M. Baaladev** ... **Appellant(s)**  
**Vs.**  
**The Karnataka Renewable Energy Department Ltd. & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Ujjal Banerjee  
Mr. Akash Khurana

Counsel for the Respondent(s) : Mr. Gurudas S. Kannur, Sr. Adv.  
Mr. Nithin Saravanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-1

Mr. Balaji Srinivasan  
Ms. Pallavi Sengupta for R-3

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **09.09.2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**